

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 616 OF 2002

N. BHEEMACHARI

Appellant (s)

VERSUS

STATE OF KARNATAKA & ANR.

Respondent(s)

(With appln(s) for permission to place addl. documents on record)

Date: 26/03/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU
HON'BLE MR. JUSTICE B. SUDERSHAN REDDY

For Appellant(s) Mr. Chanchal Kumar Ganguli,Adv.

For Respondent(s) Mr. Sanjay R. Hegde,Adv.
Mr. A.Rohen Singh, Adv.

Ms. Asha Gopalan Nair ,Adv.(NP)

UPON hearing counsel the Court made the following
ORDER

As prayed, list this matter after four weeks.

(Parveen Kr. Chawla)
Court Master

(Indu Satija)
Court Master